

works out to Rs. 1.2 lakhs ex-works and the cost of those built in Hindustan Aircraft Ltd. comes to Rs. 1.2 lakhs.

**Shri M. L. Dwivedi:** What shall be the interest of the Swiss firm in the present large construction programme and that of the other experts from Switzerland?

**Shri Alagesan:** They have entered into an agreement with us and they have been paid the basic fee. We have already paid three or four instalments. The rest of the basic fee will be paid to them and that has been tied up with actual target of production being achieved.

सेठ गोविन्द दास : इन गाड़ियों के पहले जो गाड़ियाँ हम बाहर से मंगाले थे, उनकी कीमत में और इन गाड़ियों की कीमत में कितना अन्तर है ?

**Shri Alagesan:** I have already answered.

CALCUTTA CIRCULAR RAILWAY INQUIRY COMMITTEE REPORT

\*73. **Shri M. L. Dwivedi:** (a) Will the Minister of Railways be pleased to state whether the recommendations of the Calcutta Circular Railway Inquiry Committee have been examined by Government?

(b) Who has been entrusted with the task of detailed examination of the alignments proposed by the Committee and their estimates of quantities and costs?

(c) What is the portion of densely populated area which will be requisitioned in case a decision is taken to build a Circular Railway as recommended by the Committee?

(d) What is the likely compensation which might have to be given in the event of such a possibility?

**The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan):** (a) The reply is in the affirmative.

(b) A team of officers has been appointed to carry out a survey in connection with the Calcutta Suburban

Electrification Scheme and the same team will also examine in detail the proposals made by the Calcutta Circular Railway Inquiry Committee.

(c) and (d). This information will be available after the detailed examination has been carried out.

**Shri M. L. Dwivedi:** Is this proposal likely to materialise?

**Shri Shahnawaz Khan:** This is likely to materialise. The larger scheme of electrification of the suburbs of Calcutta is expected to take about seven to eight years.

**Shri M. L. Dwivedi:** Have any estimates been made available in connection with the proposed construction?

**Shri Shahnawaz Khan:** There is no estimate in this connection. A team of officers has been instructed to go round and carry out the survey and the whole scheme is still under consideration.

**Shri S. C. Samanta:** May I know, Sir, the constitution of the Inquiry Committee and whether there is any representation from the West Bengal Government?

**Shri Shahnawaz Khan:** If the hon. Member is referring to the Circular Railway Inquiry Committee, there was a non-official President, Sir S. N. Roy from Bengal, and all the interests which were affected by the Railway were well represented in the Committee.

REPRESENTATION FROM JUTE WORKERS

\*74. **Shri Tushar Chatterjee:** (a) Will the Minister of Labour be pleased to state whether Government have received a representation signed by nearly 20,000 jute workers of West Bengal asking for a tripartite enquiry committee to investigate into the conditions of the jute industry (including trade and labour) and suspension of any further retrenchment?

(b) If so, do Government propose to lay a copy of the representation on the Table of the House?

(c) What decision have Government taken regarding the demands made in the representation?

**The Minister of Labour (Shri V. V. Giri):** (a) and (b). A representation was received on behalf of the jute workers. A copy of the same is laid on the Table of the House. [See Appendix I, annexure No. 6.]

(c) As the main matter raised in the representation was primarily the concern of the Government of West Bengal, the representation was forwarded to them for appropriate action. The State Government have intimated that the demands of the jute workers were discussed with the representatives of the Indian Jute Mills Association and that the view points of the Association were under their examination.

**Shri Tushar Chatterjea:** May I know whether Government have any proposal of appointing an Expert Commission to investigate into their grievances?

**Shri V. V. Giri:** That representation was made in a memorial submitted to the hon. Prime Minister.

**Shri Tushar Chatterjea:** May I know, Sir, whether such a Commission is going to be set up?

**Shri V. V. Giri:** If the hon. Member means a tripartite body to go into those matters, I am told that that matter also is under the purview of the West Bengal Government.

**Shri H. N. Shastri:** This question was raised in the last session of the Parliament when the Minister has given a reply that this question was being dealt with by the West Bengal Government. Now, I want to know, since this question of retrenchment in jute mills was raised in the last session, if the Government of India or the Government of West Bengal have taken any concrete steps to institute an enquiry into the extent of retrenchment in jute mills, and how far such retrenchments have been effected by increase in work-load and to what extent has mechanisation taken place to the detriment of employment position.

**Shri V. V. Giri:** I still expect a concrete reply from the Government of West Bengal, and I shall certainly

forward this question of the hon. Member to the West Bengal Government to state their definite views.

**Shri H. N. Mukerjee:** The hon. Minister told us that the West Bengal Government has ascertained the views of the Indian Jute Mills Association. Is he in a position to tell us if the wishes of the workers themselves represented through their Unions were consulted in this matter, and can he also tell us when the investigations by the West Bengal Government are expected to be completed?

**Shri V. V. Giri:** I stated that all the views are before the West Bengal Government. I do not know particularly whether the workers' organizations have discussed these matters with the West Bengal Government, or made representations to them. If they did not do so, they will do so.

**Shri B. S. Murthy:** May I know whether the Regional Labour Commissioner at Calcutta has also been taken into confidence by the West Bengal Government in solving this problem?

**Shri V. V. Giri:** The Regional Labour Commissioner has not got anything to do directly with the matter unless the West Bengal Government also discusses the matter with him.

**Shri B. S. Murthy:** That is what I wanted.

**Shri Ramananda Das:** How long would the West Bengal Government take to finalize the setting up of a Commission of enquiry to stop overload of work and retrenchment of jute workers of West Bengal.

**Shrimati Benu Chakravarty:** Do the Central Government propose to put a last date by which the West Bengal Government has to give a reply?

**Shri V. V. Giri:** I have already said that I will ask the West Bengal Government to state their reply.

**Shri Ramananda Das:** May I know whether the West Bengal Government has so far not taken any action in this matter?

**Shri V. V. Giri:** I cannot say they have not taken any action.

**Shri B. S. Murthy:** May I know whether the Labour Ministry of the Central Government has received any report regarding this from their Regional Labour Commissioner as to whether the Government of West Bengal has taken him into confidence in solving this problem?

**Shri V. V. Giri:** We are directly in touch with the West Bengal Government. We have not received any report from the Regional Labour Commissioner.

#### TUBE-WELLS IN PUNJAB

\*77. **Prof. D. C. Sharma:** Will the Minister of Food and Agriculture be pleased to state:

(a) the total amount of money which the Government of India have agreed to grant as loan to the Government of Punjab for the tube-wells project in the scarcity areas of Kangra and Hoshiarpur Districts;

(b) the number of tube-wells which are proposed to be sunk under that scheme; and

(c) the number of tube-wells that have already been sunk?

**The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):** (a) The Government of India have not sanctioned any loan to the Government of the Punjab for the construction of tube-wells in the Kangra and Hoshiarpur districts.

(b) and (c). Do not arise.

**Prof. D. C. Sharma:** May I know what criteria the Government of India have applied in determining what are scarcity areas? For instance, I submitted a short note....

**Mr. Deputy-Speaker:** Let there be no argument. If an hon. Member puts a question, there will be an answer.

**Shri M. V. Krishnappa:** This question is about tube-wells in Kangra and Hoshiarpur Districts.

**Mr. Deputy-Speaker:** How do you determine the scarcity areas?

**Prof. D. C. Sharma:** The question is mainly about scarcity areas. Therefore, my question is what criteria the Government of India apply in determining whether a particular area is a scarcity area. I want to know that, Sir.

**Mr. Deputy-Speaker:** Is it the hon. Member's contention that these are not scarcity areas?

**The Minister of Food and Agriculture (Shri Kidwai):** That is his contention.

**Shri T. N. Singh:** May I know, when Government allotted aid for tube-wells in various Provinces? Was the claim of this area considered, or was it considered that this area is not suitable for tube-well construction? What were the actual reasons for not sanctioning tube-wells in these two districts?

**Shri M. V. Krishnappa:** The claims of different States will be considered, and it is left to the different States concerned to locate wherever they want the tube-wells in their respective States.

**Shri T. N. Singh:** Is it true that the Punjab Government did not claim for tube-wells for this year?

**Shri M. V. Krishnappa:** They have claimed and we have sanctioned them. My reply is that for these particular two districts we have not sanctioned any amount. We have sanctioned for the Punjab. I can give the list of tube-wells we have sanctioned. For these two particular districts we have not sanctioned.

**Lala Achint Ram:** Will you please give a list of those districts in Punjab?

**Shri M. V. Krishnappa:** We have sanctioned for Samrala, Panipet, Kangra and Sonpet. In all these districts tube-wells have been started.

**Mr. Deputy-Speaker:** Hon. Members are evidently putting question